
(2023) 10 UK CK 0104

Uttarakhand High Court

Case No: Writ Petition (M/B) No. 305 Of 2023

Saurav Mandal

APPELLANT

Vs

State Of Uttarakhand &
Others

RESPONDENT

Date of Decision: Oct. 18, 2023

Citation: (2023) 10 UK CK 0104

Hon'ble Judges: Vipin Sanghi, CJ; Rakesh Thapliyal, J

Bench: Division Bench

Advocate: Vikas Singh Yadav, Karan Singh Dugtal, Amarendra Pratap Singh

Final Decision: Dismissed

Judgement

Vipin Sanghi, CJ

1) After some arguments, counsel for the petitioner seeks leave to withdraw the present petition, with liberty to pursue such other remedy as is

available to the petitioner.

2) The writ petition is, accordingly, dismissed as withdrawn with liberty, as prayed.